

Serial No. of Order	Date of Order	Order with Signature
14	20-8-90	<p>None appears for the applicant. Call on 13-9-90 for hearing.</p> <p><i>A. N.</i> Vice-Chairman</p> <p><i>A. N.</i> Member(s)</p>
15	13.9.90	<p>Neither the applicant nor his counsel is present. Mr. Tahali Dalai, learned Addl. Standing Counsel (Central) is present for the respondents. This case stands dismissed for default.</p> <p><i>A. N.</i> Vice-Chairman</p> <p><i>A. N.</i> Member (Judicial)</p>